

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 344/2001

Monday this the 16th day of April, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.Sudhakaran
Assistant
ESI Corporation
ESI Regional Office
Panchdeep Bhavan
Trichur.

Applicant

[By advocate Mr.M.Rajagopalan]

Versus

1. The Regional Director
Employees State Insurance Corporation
Regional Office
Panchdeep Bhavan
Trichur.
2. The Director General of ESI Corporation
ESI Head Quarters
Kotla Road
New Delhi.

Respondents

[By advocate Mr.T.V.Ajayakumar]

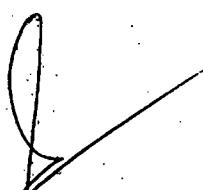
The application having been heard on 16th April, 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

The applicant seeks the following reliefs:

- (i) Direct the respondents to fix the reemployment pay of the applicant, protecting his last pay ignoring the entire pension, from the date of his reemployment with all consequential benefit including arrears.
- (ii) Declare that the applicant is entitled to get his reemployment pay fixed protecting his last pay in the Navy and ignoring the entire pension.
- (iii) Direct the 1st respondent to consider Annexure A3 in accordance with law and pass orders immediately.
- (iv) To grant such other relief deemed fit to this Hon'ble Tribunal.

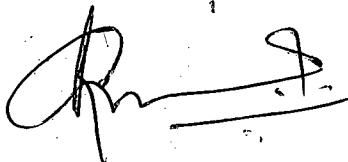


2. When the Original Application was taken up, the learned counsel appearing for the respondents submitted that the respondents will consider A3 representation and pass appropriate orders. The learned counsel appearing for the applicant submitted that the applicant is satisfied by the first respondent considering the A3 representation and passing appropriate orders within a time frame.

3. Accordingly the 1st respondent is directed to consider A3 representation and pass appropriate orders within 2 months from the date of receipt of a copy of this order.

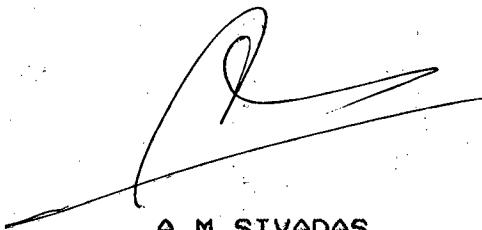
4. The original application is disposed of as above.

Dated 16th April, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.



A.M. SIVADAS
JUDICIAL MEMBER

Annexures referred to in this order:

A3 True copy of the representation dated 19.2.2001 sent by the applicant to the 1st respondent.